

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4337
ANSWERED ON:19.12.2012
REINSTATEMENT OF PILOTS
Sugumar Shri K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether all the pilots who were terminated by Air India have been reinstated;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which they are likely to be taken back, and;
- (d) the steps taken by the Government in this regard?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) : No, Madam.

(b), (c) and (d): After intervention of Hon`ble High Court of Delhi, Indian Pilots Guild (IPG) called off its agitation on 03.07.2012 and a High Powered Committee, consisting of senior executives of Air India, was constituted to look into the cases of terminated Pilots on case to case basis. After due and detailed consideration of each case by the aforesaid Committee, 84 pilots have been reinstated and requests for reinstatement of 13 pilots have been rejected.